

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,  
MUMBAI

C.P. 998/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **26.06.2019**

NAME OF THE PARTIES: Devendra Sharma

V/s

Piramal Glass Ltd.

SECTION OF THE COMPANIES ACT: 241-242 OF COMPANIES ACT, 2013

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**ORDER**

4. C.P. 998/2018

At the request of both sides, list this matter on 05.08.2019.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)